

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

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NOTIFICATION

No. 304


Dated: 24-05-2016

Subject: - Summer Vacation in Subordinate Courts of the Jammu Province.

In supersession of all previous Notifications issued on the subject cited above, it is hereby notified for information of all concerned that the Subordinate Courts of Jammu Province excluding the Courts located at Bhaderwah, Kishtwar, Doda, Batote, Banihal, Gool and Bani, shall observe 15 days Summer Vacation, with effect from 13th June, 2016 to 27th of June, 2016 (both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of all the Districts shall make suitable arrangements for the disposal of urgent criminal business arising during the period of such vacation in the areas within their respective jurisdiction.

By order;


(M. K. Hanjura)
Registrar General

No: 9975-10017/N6 Dated: 24-5-2016

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
2. Registrar Vigilance, High Court of J&K, Srinagar
3. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Judicial, High Court wing Jammu/Srinagar
...for information
5. Secretary to Hon'ble Mr. Justice _____
... for His Lordships' kind information.
6. All Principal District and Sessions Judges, Jammu Province including Principal District and Sessions Judge, Bhaderwah, Ramban, Kishtwar and Kathua.
...for information with the direction to circulate the notification among all the Judicial Officers in their respective districts.
7. President Bar Association, Jammu/Srinagar for information.
8. Incharge NIC for uploading the same on website.
9. Government Press, Srinagar
10. Office file.


Registrar General